

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

139. I.A. 1648/2021

IN C.P. 3255/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **02.04.2024**

NAME OF THE PARTIES: Harshvardhan Kumar & Anr
V/s.
Comarete Technologies Pvt Ltd

SECTION 213, 241-242, 244, & 447 OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **04.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//